of the Arms Act, 1959. [*Placed in Library. See* No. LT--525/69].

(2) A copy of the Indian Forest Service (Pay) Amendment Rules, 1969, published in Notification No. G. C. R. 770 in Gazette of India dated the 15th March, 1969, under sub-section (2) of section 3 of the All India Services Act, 1951 [*Placed in Library. See* No. LT--526/69].

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th March 1969, agreed without any amendment to the Customs (Amendment) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1969

PRESIDENT'S ASSENT TO BILL

SECRETARY : Sir, I also lay on the Table the Appropriation (Vote on Account) Bill, 1969, passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 21st March, 1969.

12.55 hrs.

ESTIMATES COMMITTEE

Seventy-Second Report

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Seventy-second Report of the Estimates Committee on the Ministry of Health and Family Planning and Works, Housing and Urban Devlopment (Department of Works, Housing and Urban Development)--Department of Printing and Stationery (Stationery Wing).

12.55 ½ hrs.

DEMANDS FOR GRANTS-*Contd.*

Ministry of Home Affairs--*Contd.*

MR. SPEAKER : The House will continue the discussion on the Demands for the Grants of the Home Ministry. Shri Randhir Singh may continue his speech. I request him to finish quickly so that others will get a chance; he has already taken seven minutes.

12.55½ hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

श्री रणधीर सिंह: (रोहतक) उपाध्यक्ष महोदय, मैं परसों तकरीर कर रहा था कि दिल्ली में पुलिस के कर्मचारियों के खिलाफ़ जो मुक़द्दमात चल रहे हैं उन से हम सब को बड़ी तशवीस है। मैं ने आप की मार्फ़त मिनिस्टर महोदय से दरख्वास्त की थी कि उन सारे मामलात पर हमदर्दाना गौर किया जाय।

दूसरी चीज मैं अर्ज करना चाहता हूं कि दिल्ली का जो शहर है बढ़ता चला आ रहा है और इस से दिल्ली के इर्दगिर्द बसे हुए देहाती किसानों को ख़तरा पैदा हो गया है। जिस तरह से अतिक्रिशां से एक बड़ा ख़तरा पैदा होता है उसी तरह से दिल्ली के इर्दगिर्द 30-30 और 40-40 मील पर बसने वाले जो किसान लोग हैं वह इस दिल्ली के बढ़ते हुए शहर से बड़ा खतरा महसूस कर रहे हैं। पहले से ही उनकी जमीनें डी०डी०ए० ने अथवा दिल्ली प्रशासन ने फ्रीज कर के रख दी है। देहाती किसानों की हजारों लाखों एकड़ जमीन इस तरह से डी० डी० ए० के पास फ्रीज पड़ी है। उन को